

**Shree Shyam Babu Gautam**

**Hon'ble Member (T)**

**NCLT Mumbai Bench**



**Profile.**

**Qualification-** L.L.B. (Delhi University)

L.L.M. (Mewar University Chittorgarh Rajsthan)

**1984** – Enrolled in Bar Council of India & Practicing as an advocate in Delhi High Court and Supreme Court (Corporate Laws & Taxation)

**1989** – Joined Ministry of Law and Justice as Assistant Legal Adviser  
(**Indian Legal Service**) U. P. S. C. Cadre 1989 (1989-1995)

**1995** – Joined Ministry of Corporate Affairs as Assistant Official Liquidator  
(**Indian Corporate Law Services**) U.P.S.C. Cadre 1995

Worked as Assistant Official Liquidator, Deputy Official Liquidator,  
Official Liquidator attached to Hon'ble Gujrat High Court & Hon'ble  
Delhi High Court

**2014** – Appointed as Director (Inspection & Investigation) under  
Ministry of Corporate Affairs

**2015** – Appointed as Director of Indian Corporate Law Services Academy,  
Manesar, Hariyana (05.07.2015 – 03.03.2016)

**2016** – Appointed as Regional Director (Southern Region) Chennai with  
Additional Regional Director (Southern Eastern Region) Hyderabad  
Under Ministry of Corporate Affairs

**2017** – Appointed as Regional Director (Northern Region) Delhi under Ministry  
of Corporate Affairs

**2018** -- Appointed as Director General (Inspection & Investigation) under  
Ministry of Corporate Affairs

**2019** – Appointed as Member (Technical) in NCLT Mumbai Bench on  
19.06.2019

**Special Achievements** – Received letter of appreciation from Hon'ble Minister  
Shree Sachin Pilot (Minister of State)

Visiting Faculty Member of I.C.L.S. Academy and delivered several lectures on  
Merger, De-merger Amalgamation, Process of Registration of Companies

Conducted several Inspection in 1956 and 2013 Rule

**Co- Chairman of Drafting Committee** – Drafting of Rules and amendment in  
Indian Companies Act, 2013

